Name of the corporate debtor: SHRI KRISHNA PRASADAM LIMITED; Date of commencement of CIRP: 14.03.2022; List of creditors as on: 01st July, 2022

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹) **Category of creditor** Summary of claims SI. Summary of claims admitted Remarks, if any Amount of Amount of Amount of Details in No. received contingent claims Annexure claims not No. of No. of Amount Amount of claims under admitted claims claims claims verification admitted Secured financial creditors belonging to any class 1 1 of creditors Unsecured financial creditors belonging to 194,76,834 2 Rs. 194,76,834 was 2 2 184,19,161 Nil Nil Nil 2 anyclass of creditors amount claimed by the creditors, Rs. 184,19,161 is admitted as claim Secured financial creditors (other than Nil Nil Nil 3 3 Nil Nil Nil Nil financial creditors belonging to any class of creditors) Unsecured financial creditors (other than Nil Nil Nil 4 Nil Nil Nil Nil 4 financial creditors belonging to any class of creditors) **Operational creditors (Workmen)** Nil Nil Nil Nil Nil Nil 5 5 Nil Nil Nil Nil Nil Nil **Operational creditors (Employees)** 6 Nil Nil 6 7 **Operational creditors (Government Dues)** Nil Nil Nil Nil Nil Nil Nil 7 Operational creditors (other than 2 26,20,807 Nil Nil 8 8 1 2463787 157020 Workmenand Employees and Government Dues) Other creditors, if any, Nil Nil Nil Nil 9 Nil Nil Nil 9 (other than financial creditors and operationalcreditors) Total

Annexure

Annexure-1 Name of the corporate debtor: SHRI KRISHNA PRASADAM LIMITED ; Date of commencement of CIRP: 14.03.2022 ; List of creditors as on: 01st July , 2022 List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

SI.		Identification		of claim			Details of cl	aim admitte	d		Amount	Amount of	Amount	Amount	Remarks, if
No.	creditor	No.	rece	eived							of	any mutual	of claim	of claim	any
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	continge	dues, that	not	under	
			receipt	claimed	of claim	claim	covered by	covered by	related	share in	nt claim	may be set-	admitted	verificati	
					admitted		security	guarantee	party?	CoC		off		on	
							Interest								
1.															

Annexure-2 Name of the corporate debtor: SHRI KRISHNA PRASADAM LIMITED ; Date of commencement of CIRP: 14.03.2022 ; List of creditors as on: 1st July, 2022

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

SI. No.	Name of	Identifica		of claim eived		Details	s of claim adm	itted		Amount of	Amount of	Amount of		Remarks, if any
110.	creditor	tion No.	Date of receipt		Amount of claim admitted	Nature of claim	Amount covered by Guarantee	Whether related party?	% of voting share in CoC	contingent claim	any mutual dues, that may be set- off	claim not admitted	claim under verification	
	Capital Finance And Investments LLP		04.04.20 22	36,70,209		Loan amount and interest	Nil	NO	18.21	Nil	Nil	301,212		Rs. 36,70,209 was amount claimed by the creditor, Rs. 33,68,997 is admitted as claim
	Divinus Promoters	U70109DL 2011PTC2		158,06,62 5		Loan amount and interest	Nil	No	81.79			756,460.60		Rs. 158,06,625 was amount claimed by

	Private Limited	14920						the creditor, Rs. 150,50,164 is admitted as claim
ſ								

Annexure – 3 Name of the corporate debtor: SHRI KRISHNA PRASADAM LIMITED ; Date of commencement of CIRP: 14.03.2022 ; List of creditors as on: 01st July, 2022

_	_						•					-			(Amount in ₹)
SI.	Name of	Identification	Details	of claim			Details of c	laim admitte	d		Amount	Amount of	Amount of	Amount	Remarks, if
No.	creditor	No.	reco	eived							of	any	claim not	of claim	any
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% voting	continge	mutual	admitted	under	
			receipt	claimed	of claim	claim	covered by	covered by	related	share in	nt claim	dues, that		verificati	
					admitted		security	guarantee	party?	CoC		may be		on	
							interest					set-off			

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Annexure – 4 Name of the corporate debtor:; Date of commencement of CIRP:; List of creditors as on:;

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI. No.	Name of creditor	Identification No.		of claim eived							Amount of any mutual dues,	Amount of claim not	Amount of claim under	Remarks, if any
			Date of receipt		Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	that may beset- off	admitted	verification	
							-	. ,						

Annexure – 5 Name of the corporate debtor:; Date of commencement of CIRP:; List of creditors as on:

(Amount in₹) SI. Name Identification **Details of claim** Details of claim admitted Amount of Amount of Remarks, if Name of Amount of Amount of received No. authorised of No. contingent any mutual claim under claim not any Amount of Whether % voting share Date of Amount Nature representative, work claim dues, that verification admitted receipt claimed in CoC, if claim of related if any may be man admitted claim party? applicable set-off

Annexure – 6 Name of the corporate debtor:; Date of commencement of CIRP:; List of creditors as on:

List of operational creditors (Employees)

(Amount in₹) Details of claim Details of claim admitted Identification Amount of Remarks, if SI. Name of Amount of Amount of Amount of Name No. authorised of No. received contingent any mutual claim under claim not any Amount of Date of Amount Whether % of voting Nature empl claim dues. that verification representative, admitted claimed claim share in CoC, if receipt of related may be setif any oyee applicable admitted claim party? off

List of operational creditors (Workmen)

Page **5** of **8**

Annexure – 7 Name of the corporate debtor:; Date of commencement of CIRP:; List of creditors as on:;

								-	-							(Amount in₹)
SI.	Detai	ls of Clair	nant	Details	of claim			Details of cla	im admitted			Amount of	Amount	Amount	Amount of	Remarks, if
No.				rece	ived							contingent	of any	of claim	claim under	any
	Depart	Gover	Identifi	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	Verification	
	ment	nment	cation	receipt	claimed	of claim	claim	covered by	covered by	related	share in		dues,	admitted		
			No.			admitted		security	guarantee	party?	CoC, if		that may			
								interest			applicable		be set-off			

List of operational creditors (Government dues)

Annexure – 8 Name of the corporate debtor: SHRI KRISHNA PRASADAM LIMITED ; Date of commencement of CIRP: 14.03.2022 ; List of creditors as on: 1st July , 2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

SI. No.	Name of	Identification No.		of claim vived			Details of c	laim admitteo	1		Amount of contingent	Amount of any	Amount of claim	Amount of claim under	Remarks, if any
	creditor		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC		mutual dues, that may be set- off	not admitted	verification	
1		L67120MH2005PL C155188	05.04.2022	24,63,787	,,	Due of Annual listing fee and Late	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	

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						reporting fines									
2	Skyline	U74899DL1995	09.06.202	1,57,020	Nil	Depositor	Nil	157020	Amount						
	Financial	PTC071324	2			y fee									under
	Services														verification
	Pvt Ltd														

Annexure – 9 Name of the corporate debtor:; Date of commencement of CIRP:; List of creditors as on:;

					I	Details of claim admitted					1	1		(Amount in₹)
SI.	Name of	Identification	Details	of claim		[Details of claim a	admitted		Amount	Amount of	Amount of	Amount	Remarks, if
No.	creditor	No.	rece	eived						of	any mutual	claim not	of claim	any
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	continge	-	admitted	under	
			receipt	claimed	of claim	claim	covered by	covered by	related	nt claim	may be set-		verificati	
					admitted		security	guarantee	party?		-			
					aunnitteu		interest	guarantee	party:		off		on	
							interest							

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)